

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI.

REGN. NO. OA 311/88

Shri J.P. Jain Vs. Union of India & others.

26.2.88

None present. Call on 5.4.1988 for admission.

( G.S.SHARMA )  
JUDICIAL MEMBER

*M. Kumar*  
( KAUSHAL KUMAR )  
ADMINISTRATIVE MEMBER

5.4.1988.

Applicant present in person.

The applicant wants to withdraw this application  
and has filed a memo in this behalf. Application  
dismissed as withdrawn.

*M. Kumar*  
( Kaushal Kumar )  
Member  
5.4.1988.

*Reddy*  
( K.Madhava Reddy )  
Chairman  
5.4.1988.